

Tibet Issue in U.N.O.

10. Shri Rameshchandra Veerappa:

Shri Kanwar Lal Gupta:
 Shri R. S. Vidyarthi:
 Shri N. K. Sanghi:
 Shri Madhu Limaye:
 Shri S. M. Banerjee:
 Dr. Ram Manohar Lohia:
 Shri George Fernandes:
 Shri Y. A. Prasad:

Will the Minister of External Affairs be pleased to state:

(a) whether it is proposed to raise the question of Tibet at the United Nations during its next session; and

(b) if so, the details thereof?

The Minister of External Affairs (Shri M. C. Chagla): (a) At present, there is no such proposal.

(b) Does not arise.

Report of Pillai Committee on
I.F.S.

11. Shri B. S. Sharma:

Shri Onkar Lal Barwa:
 Shri Swell:
 Shri K. P. Singh Deo:
 Shri D. N. Deb:
 Shri Sidheshwar Prasad:
 Shrimati Tarkeshwari Sinha:
 Shri Hukam Chand Kachwal:
 Shri Onkar Singh:
 Dr. Karni Singh:
 Shri Kikar Singh:
 Shri R. K. Birla:
 Shri R. S. Vidyarthi:
 Shri P. K. Deo:
 Shri D. N. Fatodia:
 Shri N. K. Sanghi:
 Shri E. Barua:
 Shri C. C. Desai:

Will the Minister of External Affairs be pleased to state:

(a) whether final decision has been taken on the recommendations of the Pillai Committee on the Indian Foreign Service;

(b) if so, the nature thereof; and

(c) when these will be implemented?

The Minister of External Affairs (Shri M. C. Chagla): (a) to (c). The examination of the recommendations of the I.F.S. Committee in the Ministry of External Affairs has been completed. After consultations with other concerned Ministries of the Government of India it is proposed to consider the recommendations at Cabinet level, so that final decision can be taken at an early date.

आकाशवाणी के लिये नियम

12. श्री मोहन स्वल्प :

श्री वी० चं० वर्मा :
 श्री अटल बिहारी वाजपेयी :
 श्री अटलबिहारी :
 श्री भारत सिंह :
 श्री रघुवीर सिंह :
 श्री भोंकार सिंह :
 श्री भोंकार लाल बेरवा :
 श्रीमती तारकेश्वरी सिन्हा :
 श्री विभूति मिश्र :
 श्री क० ना० तिवारी :
 श्री रामस्वल्प विश्वार्थी :
 श्री यशपाल सिंह :
 श्री ल० चं० सामन्त :
 श्री ए० का० अट्टाचार्य :
 श्री क० हुस्वर :
 श्रीमती छारदा मुकर्जी :
 श्री लेलियाल :

क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या आकाशवाणी के लिये एक एक नियम बनाने के बारे में कोई निर्णय कर लिया गया है ;

(ख) यदि हाँ, तो उसकी मुख्य-मुख्य बातें क्या हैं ; और

(ग) यदि नहीं, तो इस बारे में कब तक निर्णय कर लिया जायेगा ?